

synopsis and reply in the form of an Affidavit within 15 days from today and copy of the same be given to the other side.

3. **List the matter on 01.09.2021.**

Sd/-
(Prasanta Kumar Mohanty)
Member (Technical)
/Deka-13.08.2021/

Sd/-
(H. V. Subba Rao)
Member (Judicial)